

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 35 (ND) 2016
RT No.15/Chd/CHD/2016
alongwith CA No. 51/2017**

Smt. Harjeet Kaur

Petitioner

Versus.

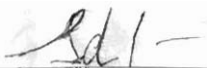
M/s Shree Maya Pulp & Papers Pvt. Ltd.& Ors..

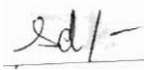
...Respondents

Present: Mr. Jaikush Hoon, Advocate for petitioner.
Mr. Mayur Kanwar, Advocate for respondents.

Learned counsel for the parties submit that the parties are again making serious efforts for reaching settlement. The matter be fixed for 19.05.2017 on which date we propose to hold a pre-Lok Adalat in view of Letter No. SLSA-UT-CHD-2017/A28-NLA/802 dated 24.04.2017 of Hon'ble Member Secretary, State Legal Services Authority, U.T, Chandigarh that the next National Lok Adalat would be held on 08.07.2017. The parties are also directed to appear in person on the next date of hearing. In case any settlement in writing is reached, the same be filed in the Registry at least three days before the date fixed.

CA No. 51/2017 filed by the petitioner be also listed along with the main case. A copy of the same has already been supplied to the counsel opposite.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member(Technical)

April 27, 2017.
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